

## Allahabad Bench

CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.03.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashish Choudhary	Advocate	Petitioner	Ashish
2.	Gopal Verma	Advocate	Petitioner	Gopal

**CP NO. 404/ALD/2018**

None appeared for the parties. However, Advocate Sh. Ram Pandey make appearance as a proxy counsel for the petitioner counsel informing that he is on the way to this Court.

As per record, it may be seen that there was no representation from the petitioner side since 05.12.2018 onwards, however, today the learned counsel for the petitioner appeared.

In view of this, the petitioner is directed to issue a formal notice to all the respondents so as to enable them to file reply to the main company petition.

List the matter on 18<sup>th</sup> April, 2019.

**Later on**

Original counsel Mr. Gopal Verma, Advocate for the petitioner appeared.

**Dated: 19.03.2019**

— sd —

**H.P. CHATURVEDI  
MEMBER (J)**